

Declaration of Assets and Liabilities

Year 2025-2026

I, **Jay Prakash**, Son of **Late Suresh chandra**, aged 30 years, belonging to Bihar Legislative Assembly service and presently working as Personal Assistant, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name
			Simran Gupta (Wife)	
(i)	Cash	1,500/-	1,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving Account Rs. 2,000/- approx	Saving Account Rs.5,000/- approx	
(iii)	Bonds, Debentures and Shares in companies	-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Rs. 2032/-Half Yearly.	-	
(v)	Motor Vehicles (details of make, etc.)	(Bajaj Pulsar Make in-2022 (BR-01FQ-3653)	-	
(vi)	Jewelry (give details of weight and value)	40 gram Gold 100 gram Silver Silver Coin 5 Pieces	70 gram Gold 600 gram Silver	
(vii)	Other assets, such as values of claims / interests	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Jay Prakash

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	7.50 Bigha Agriculture land	Simran Gupta(Wife)	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	
(v)	Others (such as interest in property)	-	-	

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Personal Loan Rs. 2,50,000/- Kisan Credit Card Loan Rs. 1,75000/-	2,34,238/- Rs. 1,75000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil CZDPP3804R	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

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C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature जयप्रकाश

Name of Employee: **Jay Prakash**

Place: **PATNA**

Designation : **Personal Assistant,**

Date: 12.02.2025

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.